

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO-1221
ANSWERED ON- 27.07.2018

IMBALANCE IN CREATION OF COLD CHAIN PROJECTS

1221. SHRI AMAR SHANKAR SABLE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the reasons for regional imbalance in the creation of all the 236 Cold Chain projects running in the country, including in Maharashtra; and
- (b) the steps taken by Government to ensure regional balance and the eligibility taken into consideration for it to evaluate, approve and sanction grants for these projects in the country, including in Maharashtra?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES

(SADHVI NIRANJAN JYOTI)

(a) & (b): Ministry of Food Processing Industries is implementing the Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure as one of the component of earlier National Mission on Food Processing and now under Pradhan Mantri Kisan Sampada Yojana (PMKSY) with effect from 2018-19. The integrated cold chain and preservation infrastructure can be set up by individuals, groups of entrepreneurs, cooperative societies, Self Help Groups (SHGs), Farmer Producer Organizations (FPOs), NGOs, Central/State PSUs, etc. The scheme is primarily private sector driven and proposals under this scheme are invited through Expression of Interest (EOI) and there is no regional / state allocation in the sanctioning of these projects. The said scheme is available in rural & urban areas in all States/UTs including Maharashtra.

Under the basic eligibility criteria of guidelines of the Scheme for Integrated Cold Chain and Value Addition Infrastructure, for ensuring the regional balance, the proposals from North Eastern States are required to avail term loan from bank / financial institutions for an amount not less than 10% of the project cost as against 20% for General Area. Further, infusion of equity requirement for the proposals from North Eastern States, Himalayan States, Islands & ITDP Areas is 10% of the project cost as against 20% for General Area.

Under the present criteria for evaluation of Integrated Cold Chain proposals as per the scheme guidelines, 6 marks have been earmarked in the marking system to the projects proposed to be set up in less covered states.

The Ministry has so far approved 234 Cold Chain Projects in the Country including 53 cold chain projects in Maharashtra. The State / UT wise details of cold chain projects assisted by Ministry of Food Processing Industries is at **Annexure**.

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO.1221 FOR ANSWERED ON 27THJULY, 2018 REGARDING IMBALANCE IN CREATION OF COLD CHAIN PROJECTS

State-wise details of Cold Chain Projects sanctioned by Ministry of Food Processing Industries in the country with completed and under implementation projects under the scheme for integrated cold chain and value addition infrastructure.

S.No.	State	No. of cold chain projects		
		Completed	Under Implementation	Total
1	Andhra Pradesh	3	4	7
2	Andaman & Nicobar	0	1	1
3	Arunachal Pradesh	0	1	1
4	Assam	2	0	2
5	Bihar	1	2	3
6	Chhattisgarh	2	0	2
7	Gujarat	8	10	18
8	Haryana	6	3	9
9	Himachal Pradesh	9	3	12
10	Jammu & Kashmir	3	4	7
11	Karnataka	5	3	8
12	Kerala	1	3	4
13	Madhya Pradesh	4	2	6
14	Maharashtra	28	25	53
15	Manipur	1	1	2
16	Mizoram	2	0	2
17	Nagaland	0	2	2
18	Odisha	2	0	2
19	Punjab	9	8	17
20	Rajasthan	4	6	10
21	Tamil Nadu	3	6	9
22	Telangana	2	4	6
23	Uttar Pradesh	8	13	21
24	Uttarakhand	14	8	22
25	West Bengal	7	1	8
	Total	124	110	234